

15.42 hrs.

PREVENTION OF INSULTS TO NATIONAL HONOUR (AMENDMENT) BILL*

[Translation]

(Amendment of Section 2)

SHRI NARESH CHANDRA CHATURVEDI (Kanpur) : Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

[English]

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971"

The motion was adopted.

[Translation]

SHRI NARESH CHANDRA CHATURVEDI : I introduce the Bill.

SPECIAL MARRIAGE (AMENDMENT) BILL

[English]

(Amendment of Section 4)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Special Marriage Act, 1954.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Special Marriage Act, 1954"

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.43 hrs.

ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES AND REMAINS (AMENDMENT) BILL*

[English]

(Amendment of Section 5)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

RESERVATION FOR ECONOMICALLY WEAKER SECTIONS OF THE PEOPLE (HIGHER EDUCATION AND PUBLIC EMPLOYMENT) BILL*

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people"

The motion was adopted.

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